

DIVISION BENCH
COURT - I

P-114

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/143(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	INDIAN BANK VS PINKI GUPTA
UNDER SECTION	SECTION 95(1)

Appearance (via video conference/physically)

Mr. Santosh Kr. Roy, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Muskan Saha, Adv.]

Mr. Adnan Ansari, Adv.] For the Respondent

Ms. Sutapa Mitra, Adv.] For the Guarantor

ORDER

1. Ld. Counsel for the parties present.
2. An affidavit of service in this petition upon Corporate Debtor has been filed by e-mail.
3. Heard. **Reserved for orders.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**